

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2015
CA No.

CORAM:

Present:

SHRI B. S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

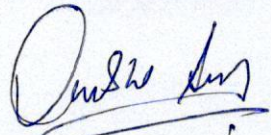
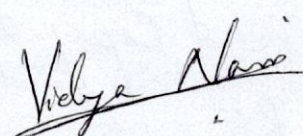
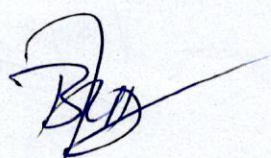
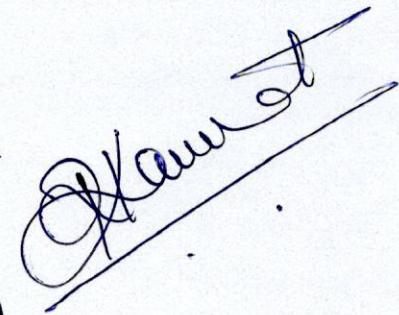
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016

NAME OF THE PARTIES: M/s. Ace Oilfield Supply Inc. & Anr.

V/s.

M/s. Oil Tools International Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.)	Vineet Kohli	Advocate for	
2.)	Anubha Singh	Petitioner	
3)	Adv. Vidya Narai for Resp No. 5	Advocate	
4)	Cs Anshul Bhatt for Resp No. 1 to 4	Practicing Company Secretary	
5)	Mr. Rahul Naichania Sr. Advocate a/w Mr. Phiroz Colabawalla Counsel a/w Mr. Prathamesh Kamat Counsel i/o Mr. Anshul Bhatt for Respondent Nos. 1 to 4	C.S	

Cont... on pg.2

Order

CP No. 44/397-398/CLB/MB/MAH/2015

Submissions of the Counsel of R1-4, part-heard. List this matter for completion of submissions of R1 to R4, submissions of R5 Counsel and the rejoining submissions of the petitioner counsel. Before that, all the parties are directed to file written submissions two days before next date of hearing after exchange of the same between the parties.

List this matter for hearing on 6.1.2017

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)